

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 204 OF 2019

&

IA No. 1063 of 2019

Dated : 27th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of :

Haryana Vidyut Prasaran Nigam Ltd. Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Raheel Kohli

Counsel for the Respondent(s) : Ms. Poonam Verma
Ms. Aparajita Upadhyay for R-2

ORDER

Objections/appearance, if any, shall be filed within two weeks.

List the matter on **26.09.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**